

ANNEXURE 6															
Name of the corporate debtor: BHUVEE STENOVA TE PVT. LTD; Date of commencement of liquidation: 07th February 2020; List of stakeholders as on :															
Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected?	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	MASTER ELECTRICALS	File no. BSPL/OC/19-20/01	2/13/2020	9,345.60	9,345.60	Supply of goods and services	-	Not applicable	-	0.10	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
2	ROYAL ENGINEERING CO.	File no. BSPL/OC/19-20/02	2/28/2020	31,270.00	22,090.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	9,180.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	Sjawit Abrasives (P) Ltd.	File no. BSPL/OC/19-20/03	3/2/2020	2,386,190.00	2,022,195.00	Supply of goods and services	-	Not applicable	-	21.59	-	-	363,995.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
4	SANGITA ENTERPRISE	File no. BSPL/OC/19-20/04	3/3/2020	2,124,949.00	2,124,949.00	Supply of goods and services	-	Not applicable	-	22.69	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	SPEED GO LOGISTICS	File no. BSPL/OC/19-20/05	3/4/2020	33,090.00	21,254.00	Supply of goods and services	-	Not applicable	-	0.23	-	-	11,836.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
6	Weilburger Coatings (India) Private Limited	File no. BSPL/OC/19-20/06	3/5/2020	564,480.00	564,480.00	Supply of goods and services	-	Not applicable	-	6.03	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
7	TAPARIA BROTHERS	File no. BSPL/OC/19-20/07	3/5/2020	26,211.95	24,991.00	Supply of goods and services	-	Not applicable	-	0.27	-	-	1,220.95	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
8	CALCUTTA ARMY STORE	File no. BSPL/OC/19-20/08	3/5/2020	111,426.00	111,426.00	Supply of goods and services	-	Not applicable	-	1.19	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
9	DINESH ELECTRIC COMPANY	File no. BSPL/OC/19-20/09	3/6/2020	254,190.00	254,190.00	Supply of goods and services	-	Not applicable	-	2.71	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
10	EVERGREEN ENTERPRISE	File no. BSPL/OC/19-20/10	3/6/2020	23,109.00	23,109.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	PLANT AND EQUIPMENT SERVICES	File no. BSPL/OC/19-20/11	3/6/2020	299,009.00	299,009.00	Supply of goods and services	-	Not applicable	-	3.19	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
12	SHREE LOKANATH KILN BRICKS & WORKS	File no. BSPL/OC/19-20/12	3/6/2020	2,475,898.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,475,898.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
13	NATIONAL ENGINEERING	File no. BSPL/OC/19-20/13	3/6/2020	150,775.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	150,775.00	-	Claim amount not admitted as no balances reflected in the books of accounts of the corporate debtor.
14	J B ENTERPRISES	File no. BSPL/OC/19-20/14	3/7/2020	556,640.00	536,060.00	Supply of goods and services	-	Not applicable	-	5.72	-	-	20,580.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
15	STARCKE ABRASIVES INDIA PVT LTD	File no. BSPL/OC/19-20/15	3/17/2020	26,196.00	25,056.00	Supply of goods and services	-	Not applicable	-	0.27	-	-	1,140.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
16	SHARP EDGE	File no. BSPL/OC/19-20/16	3/21/2020	5,226,989.46	-	Supply of goods and services	-	Not applicable	-	-	-	-	5,226,989.46	-	No balance was reflected in the books of accounts of the corporate debtor, the creditor had filed a recovery suit in civil judge senior division at faridabad. The matter is still subjudice as the creditor has not submitted any order from the court for payment of the amount. Therefore the claim was rejected as the corporate debtor disputed the claim.
17	RAHUL ENTERPRISE	File no. BSPL/OC/19-20/17	3/24/2021	449,968.20	171,967.00	Supply of goods and services	-	Not applicable	-	1.84	-	-	278,001.20	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
18	PLASTOCHEM INDIA PVT. LTD.	File no. BSPL/OC/19-20/18	3/10/2020	3,301,887.00	3,155,676.00	Supply of goods and services	-	Not applicable	-	33.69	-	-	146,211.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
				18,051,624.21	9,365,797.60					100.00			8,685,826.61		